

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: ACJM - V
Before: Sri Jyoti Kumar Kashyap
Dated 03-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/16853/2014	Order Passed: Stage :ACQUITTED Sub Satge :----	Disposal Date : 03-02-2022
2	CRI. CASE/17551/2014	Order Passed: Stage :ACQUITTED Sub Satge :----	Disposal Date : 03-02-2022
3	CRI. CASE/148/2019	Order Passed: Stage :ACQUITTED Sub Satge :----	Disposal Date : 03-02-2022
4	CRI. CASE/1091/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
5	CRI. CASE/1689/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
6	CRI. CASE/1690/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-04-2022
7	CRI. CASE/895/2021	Order Passed: Stage :Police Paper Sub Satge :----	Next Date of Hearing :17-02-2022
8	CRI. CASE/17/2022	Order Passed: Stage :Police Paper Sub Satge :----	Next Date of Hearing :17-02-2022
9	CRI. CASE/13152/2014	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
10	CRI. CASE/11186/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
11	CRI. CASE/11215/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
12	CRI. CASE/11224/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
13	CRI. CASE/7210/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-02-2022
14	Cr. Case Complaint (P)/3709/2013	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
15	CRI. CASE/15590/2014	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
16	CRI. CASE/1097/2017	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
17	CRI. CASE/2150/2017	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
18	CRI. CASE/2182/2017	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
19	CRI. CASE/8504/2016	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
20	CRI. CASE/2770/2017	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
21	CRI. CASE/346/2018	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :14-02-2022
22	CRI. CASE/396/2018	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
23	CRI. CASE/612/2018	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022
24	CRI. CASE/1457/2018	Order Passed: Stage :Appearence Sub Satge :----	Next Date of Hearing :22-03-2022

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25	CRI. CASE/427/2005	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
26	CRI. CASE/1409/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
27	CRI. CASE/1946/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
28	CRI. CASE/367/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-02-2022
29	CRI. CASE/691/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
30	CRI. CASE/1217/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
31	CRI. CASE/1829/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-02-2022
32	CRI. CASE/1878/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
33	CRI. CASE/2064/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
34	CRI. CASE/10/2022	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
35	CRI. CASE/14/2022	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :22-03-2022
36	CRI. CASE/2064/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :22-03-2022
37	Cr. Case Complaint (P)/490/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :22-04-2022
38	Cr. Case Complaint (P)/494/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :22-04-2022
39	Cr. Case Complaint (P)/259/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :22-04-2022
40	Cr. Case Complaint (P)/495/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
41	CRI. CASE/13688/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-03-2022
42	CRI. CASE/1992/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-03-2022
43	CRI. CASE/276/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-02-2022
44	CRI. CASE/2052/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-03-2022
45	CRI. CASE/211/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-03-2022
46	CRI. CASE/5697/2013	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :22-03-2022
47	CRI. CASE/1899/2020	Order Passed: Stage :Appearance from Custody Sub Satge :----	Next Date of Hearing :16-02-2022
48	CRI. CASE/1973/2020	Order Passed: Stage :Appearance from Custody Sub Satge :----	Next Date of Hearing :16-02-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
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No. of Cases Heard	48
No. of Cases listed	48
No. of Witness Examined	
No. of Cases Disposed	3
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer